

**GOVERNMENT OF INDIA
MINISTRY OF COAL**

**LOK SABHA
UNSTARRED QUESTION NO. 3001
TO BE ANSWERED ON 04.08.2016**

Review of Guidelines for Safety/ Welfare of Coal Mine Workers

3001. DR. KIRIT SOMAIYA:

Will the Minister of COAL be pleased to state:

- (a) whether it is a fact that the guidelines for safety, welfare and health of coal mine workers have not been reviewed for the last many years in the country;
- (b) if so, the details thereof and the steps proposed to be taken thereon;
- (c) whether the Government proposes to review the provisions of the Mines Act, 1952 and regulations framed for coal mines; and
- (d) if so, the details thereof?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL,
POWER, NEW AND RENEWABLE ENERGY AND MINES (SHRI PIYUSH GOYAL)**

(a)&(b):The Directorate-General of Mines Safety (DGMS) under the Union Ministry of Labour& Employment (MoLE) administers the implementation of provisions of mine safety regulation and issues guidelines to industries for safety / welfare of coal mines workers on a regular basis in the form of technical circulars as well safety alerts and the same are complied with by the industry. The number of technical circulars issued by DGMS during last three years and current year are furnished in the table below:

Number of technical circulars issued by DGMS during 2013-2016*				
Year	2013	2014	2015	2016*
Number of technical circulars issued	08	06	09	11

*: up to 30.06.2016

(c)&(d): A comprehensive proposal for amendment to the Coal Mines Regulations, 1957 is under consideration of the Government.
